

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO.64 OF 2008

Wednesday, this the 18th day of June, 2008.

CORAM:

**HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Dr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

Madhusodhanan Pillai
Nellalathu Veedu
TKMC P.O.
Karikode, Kollam - 5

Applicant

(By Advocate Mr.V.Bhaskaran Pillai)

1

1. Union of India represented by
Secretary to Government
Ministry of Communications
New Delhi
2. Senior Superintendent of Post Office
Kollam Division,
Kollam - 1
3. Inspector of Post Office
Kollam North Sub Division at TKMC Post Office
Kollam - 5
4. Post Master
TKMC P.O., Kollam
5. Post Master General
Kerala Circle
Thiruvananthapuram

Respondents

(By Advocate Mr.TPM Ibrahim Khan, SCGSC)

ORDER

HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this O.A under Section 19 of the Administrative Tribunal's Act, 1985. seeking a direction to the respondents to appoint him as GDSMD / MC at Tattarkonam Branch Post Office.

2. Respondents have filed a reply statement enclosing therewith a copy of the appointment letter dated 03.03.2008 in favour of the applicant as GDSMD/MC Thattarkonam with immediate effect.
3. It is noticed that the applicant's counsel has not been present on the last four occasions. Today also he is not present. It appears that the applicant was not appearing probably because the respondents were taking action to appoint the applicant to the post of GDSMD as prayed for in this O.A.
4. In the above facts and circumstances, this O.A has become infructuous and hence, it is dismissed. No order as to costs.

Dated, the 18th June, 2008.



Dr.K.S.SUGATHAN
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

vs